

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 13<sup>th</sup> June, 2014.

No. LJ(A) 77/2000/Pt/50 – For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri Isormon Rymbui, Chief Judicial Magistrate, as the Assistant to Deputy Commissioner, West Jaintia Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest him with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within the West Jaintia Hills District including Amlarem (Civil) Sub-Division with immediate effect.

  
(L.M. Sangma)

Secretary to the Government of Meghalaya,  
Law Department.


Memo. No. LJ(A) 77/2000/Pt/50-A

Dated, Shillong the 13<sup>th</sup> June, 2014.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General's, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his letter No. HCM.II/141/2014/1699A dated 11-06-2014.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. Smti B. Giri, District & Sessions Judge, West Jaintia Hills District, Jowai.
8. Shri I. Rymbui, Chief Judicial Magistrate, Jowai.
9. The Deputy Commissioner, West Jaintia Hills District, Jowai.
10. All Deputy Commissioners.
11. Sub-Divisional Officer, Amlarem (Civil) Sub-Division, Amlarem.
12. Shri Albert W. Lanong, Judicial Officer Grade III, Assistant to Deputy Commissioner, Amlarem (Civil) Sub-Division, West Jaintia Hills District.
13. The Director General of Police, Meghalaya, Shillong.
14. The Superintendent of Police, West Jaintia Hills District, Jowai.
15. Government Pleader/Public Prosecutor, West Garo Hills District, Jowai.
16. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
17. Treasury Officer, Jowai.
18. Home (Police) Department.
19. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
20. Personnel (A) Department.
21. Law (B) Department.
22. Personal file of the officer.
23. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department Web Site.
24. Guard file.

By Order etc.,

  
Secretary to the Government of Meghalaya,  
Law Department.